

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE SITTING AT CHENNAI

ORIGINAL APPLICATION NO. 10 of 2026 (SZ)

IN THE MATTER OF

Ramchandran Nair,

S/o. K.P. A Nair,

Erumapetty PO, Thrissur-680584 and 4 Ors.

... Applicants.

....Vs....

The Additional District Magistrate

Thrissur District,

Ayyanthole, Thrissur – 680003 and 5 Ors.,

... Respondents

INDEX TO ADDITIONAL TYPED SET NO.3

Sl. No	Date	Description of Document	Page Nos.
1	09.02.2026	True copies of the RTI Application and Reply dated 02.03.2026 received from 3 rd Respondent with Translated copy – Annexure – 1	1 - 4
2	26.02.2026	True copies of the RTI Application and Report dated 18.11.2024 submitted by Medical Officer In-charge to The District Medical Officer (Health), Thrissur with translated copies. – Annexure – 2	5 - 11
3	19.03.2026	True copy of the notice sent through Speed Post to the 6 th Respondent along with copy of the Original Application and Speed Post Receipt – Annexure – 3	12 - 13

4	19.03.2026	True copy of the Letter with Original Application documents served on the Counsel for the 5 th Respondent with acknowledgement – Annexure - 4	14
5	22.03.2026	Copy of Additional Documents circulated among the Respondents / their Counsels through E-mail	15 - 16

Place : Chennai

Date : 22.03.2026

Filed by :



V.B.R. MENON
Counsel for Applicants
Mobile : 9384762930
E-mail : vbrmenon@gmail.com

Annexure - 1

1

To,

The Secretary
Varavoor Gram Panchayat
Varavoor P.O, Taluk – Talappilly,
Village – Thichur
Thrissur -680 585

Date – 09.02.2026

Subject – Request for information under the Right to Information Act, 2005.

Sir,

I hereby request you to provide the following information/documents under the RTI Act, 2005:

- 1) What is the survey number of the land on which the Anganwadi No. 30 in Thichur Village, Varavoor Gram Panchayat, is situated?
- 2) At present, how many children are currently enrolled/studying in this Anganwadi?
- 3) Does the Anganwadi have its own well for drinking water?
- 4) From how many years has Anganwadi No. 30 been originally established and functioning at Thichur village?

I request you to provide me this information as soon as possible.

Regards,



Ramchandran Nair
Amritham House, Village – Thichur,
Post – Thichur, Via – Erumapetty,
Panchayat - Varavoor Gram Panchayat,
Taluk – Talappilly, District – Thrissur,
Kerala – 680584.

Mobile – 9406206566

E-mail Id – rcnair64@gmail.com

ഭരണഭാഷ മാതൃഭാഷ



വരവൂർ ഗ്രാമ പഞ്ചായത്ത്
പിൻ കോഡ്- 680585 ഫോൺ നമ്പർ : 0488-4277336
ഇമെയിൽ : varavoorpanchayat@gmail.com

നമ്പർ: 1242846-2026

തീയതി : 02-03-2026

പ്രേഷകൻ

സംസ്ഥാന പബ്ലിക് ഇൻഫർമേഷൻ ഓഫീസർ
വരവൂർ ഗ്രാമ പഞ്ചായത്ത്

സ്വീകർത്താവ്

RAMCHANDRAN NAIR
AMRITHAM HOUSE, VARAVOOR, Thichur , 680584

സർ,

വിഷയം: വിവരാവകാശ നിയമപ്രകാരം ആവശ്യപ്പെട്ട ചോദ്യങ്ങൾക്ക് മറുപടി നൽകുന്നത്
- സംബന്ധിച്ച്

സൂചന: 1. താങ്കളുടെ അപേക്ഷ

വിവരാവകാശ നിയമം-2005 പ്രകാരം താങ്കൾ സമർപ്പിച്ച അപേക്ഷയിൽ ആവശ്യപ്പെട്ട വിവരങ്ങളിൽ, ഈ ഓഫീസിൽ സൂക്ഷിച്ചു വരുന്നതും ലഭ്യമായതുമായ രേഖകൾ പ്രകാരമുള്ള വിവരങ്ങൾ ചുവടെ ചേർക്കുന്നു.

- 1, അങ്കണവാടി കെട്ടിടം(110-30) സ്ഥിതി ചെയ്യുന്ന വസ്തുവിന്റെ സർവ്വേ നമ്പർ -294/3
- 2.അങ്കണവാടിയിൽ നിലവിൽ ഹാജരാകുന്ന കുട്ടികൾ-14
- 3 .അങ്കണവാടി കെട്ടിടത്തിൽ സ്വന്തമായി കിണർ ഉണ്ട്.
- 4. ഐ സി ഡി എസ് പദ്ധതി ആരംഭിച്ചത് 1996 ൽ ആണ് അന്നു മുതൽ ഈ കെട്ടിടത്തിൽ അങ്കണവാടി പ്രവർത്തിക്കുന്നുണ്ട്.

നൽകിയ മറുപടിയിൽ താങ്കൾക്ക് തൃപ്തിയില്ലെങ്കിൽ താഴെ പറയുന്ന അപ്പീൽ അധികാരി മുൻപാകെ അപ്പീൽ ബോധിപ്പിക്കാവുന്നതാണ്.

ഒന്നാം അപ്പീൽ അധികാരിയുടെ മേൽവിലാസം:- അസി ഡയറക്ടർ,തദ്ദേശ സ്വയംഭരണ വകുപ്പ്,

സിവിൽ സ്റ്റേഷൻ അയ്യന്തോൾ,

തൃശ്ശൂർ-680003.,ഫോൺ നം-9496046011,

ഇ-മെയിൽ-jdlsqdtcr@gmail.com

Document certified by Alfred M K
<alfredmuringathery@gmail.com>

Digitally signed by Alfred M K
Date: 2026.03.02 17:11:44 IST
Reason: KSMART

വിശ്വസ്തതയോടെ

സംസ്ഥാന പബ്ലിക് ഇൻഫർമേഷൻ ഓഫീസർ

//Translated Copy//

Official Language - Mother Tongue

VARAVOOR GRAMA PANCHAYAT

Pin Code: 680585 Phone Number: 0488-4277336

Email: varavoorpanchayat@gmail.com

Number: 1242846-2026**Date:** 02-03-2026**From:**

State Public Information Officer, Varavoor Grama Panchayat.

To: RAMCHANDRAN NAIR,
AMRITHAM HOUSE, VARAVOOR, Thichur, 680584.**Sir,****Subject:** Regarding providing answers to questions requested under the Right to Information Act.**Reference:** 1. Your application.

Information available and maintained in this office regarding your application submitted under the **Right to Information Act-2005** is provided below:

1. **Survey number** of the land where Anganwadi building (No-30) is situated: **294/3**
2. Number of **children currently attending** the Anganwadi: **14**
3. The Anganwadi building has its **own well**.
4. The **ICDS project** started in **1996**, and the Anganwadi has been functioning in this building since then.

If you are not satisfied with the reply provided, you may file an appeal before the following **Appellate Authority**:

Address of First Appellate Authority: Assistant Director, Local Self Government Department, Civil Station Ayyanthole, Thrissur-680003.
Phone No: 9496046011 **Email:** jdlsgdtr@gmail.com

/True copy/

Yours faithfully,

Digitally signed by Mr.Alfred MK
State Public Information Officer**VBR Menon**

Annexure - 2

5

To,

The Health Inspector
Primary Health Centre
Post – Varavoor, Taluk – Talappilly,
Varavoor Gram Panchayat
Village – Thichur
Thrissur – 680 585

Date – 26.02.2026

Subject – Request for information under the Right to Information Act, 2005.

Sir,

I hereby request you to provide the following information/documents under the RTI Act 2005, regarding the proposed Petroleum Retail Outlet at the site identified under survey No. 308/2, Thichur Village, Erumapetty Post, Talappilly Taluk, Varavoor Gram Panchayat, District – Thrissur, Kerala – 680584.

- 1) A certified copy of the site inspection report, health clearance report, or any field report submitted by the Health Inspector to the District Office or any other higher authority, with regards to the Petrol Pump.
- 2) Copies of all office notes, file notings and correspondence recorded or maintained by the Health Inspector regarding the environmental or public health impact assessment of this specific site.

I request you to provide me this information/document as soon as possible. Also, I am willing to pay any additional photocopy charges as prescribed under the Act; please intimate me if such costs arise.

Regards,



Ramchandran Nair
Amritham House, Village – Thichur,
Post – Thichur, Via – Erumapetty,
Panchayat - Varavoor Gram Panchayat,
Taluk – Talappilly, District – Thrissur,
Kerala – 680584.

Mobile – 9406206566

E-mail Id – rcnair64@gmail.com



Received
26/2/2026

വരവൂർ പ്രാഥമികാരോഗ്യകേന്ദ്രം
വരവൂർ(പി.ഒ). വടക്കാഞ്ചേരി വഴി, തൃശൂർ ജില്ല, 680585
Mail: phcvaravoor@gmail.com, Phone No. 04884 280708
(കരണഭാഷ മാതൃഭാഷ)

നംബർ.348/2024

വരവൂർ പ്രാഥമികാരോഗ്യകേന്ദ്രം
തി. 18.11.2024

പ്രേഷകൻ

മെഡിക്കൽ ഓഫീസർ ഇൻചാർജ്ജ്

സ്വീകർത്താവ്

ജില്ല മെഡിക്കൽ ഓഫീസർ (ആരോഗ്യം)
തൃശൂർ.

സർ

വിഷയം- ആരോഗ്യവകുപ്പ്- വരവൂർ പ്രാഥമികാരോഗ്യകേന്ദ്രം- പരാതിയിലുള്ള ജൂനിയർ ഹെൽത്ത് ഇൻസ്പെക്ടറുടെ അന്വേഷണ റിപ്പോർട്ട് അപേക്ഷ സമർപ്പിക്കുന്നത് - സംബന്ധിച്ച്
സൂചന 12.07.2024ലെ കത്ത് നം സി6-5285.2024.ജി.മെ.ആ.ആ.തൃശൂർ

മേൽസൂചനപ്രകാരം ഈ സ്ഥാപനത്തിലേക്ക് അയച്ചുകിട്ടിയ പരാതിയിൻമേൽ ഈ സ്ഥാപനത്തിലെ തിച്ചൂർ ഏരിയ ജൂനിയർ ഹെൽത്ത് ഇൻസ്പെക്ടർ നടത്തിയ അന്വേഷണറിപ്പോർട്ട് മേൽനടപടികൾക്കായി ഇതോടൊപ്പം സമർപ്പിക്കുന്നു.

ഉള്ളടക്കം

അന്വേഷണറിപ്പോർട്ട്

വിശ്വസ്തതയോടെ

മെഡിക്കൽ ഓഫീസർ ഇൻ ചാർജ്ജ്

മെഡിക്കൽ ഓഫീസർ
ഇൻചാർജ്ജ്
പി.എച്ച്.സി, വരവൂർ

പകർപ്പ്
ഫയൽ



ജില്ലാതല പൊതുമരാമത്ത് ഉപവിഭാഗം
തിരുവനന്തപുരം ജില്ല
വരവ് അടയ്ക്കലിനുള്ള

പ്രതികരണം,

മെഡിക്കൽ ഓഫീസർ
വരവ് അടയ്ക്കലിനുള്ള



മാതൃക,

വിഷയം: തിരുവനന്തപുരം ജില്ലാതല പൊതുമരാമത്ത് ഉപവിഭാഗം
എന്ന പദവിയിലുള്ള ഉപവിഭാഗത്തിൽ ജോലിയിൽ
അംഗീകരിക്കുന്ന പദ്ധതിയിൽ പങ്കെടുക്കുന്ന പദ്ധതി-
സംബന്ധിച്ച അപേക്ഷണം

സംഖ്യ: no DMOH - TSR / 5285 / 2024 - C6

സംസ്ഥാനമെമ്പാടും തുടർച്ചയായി മെഡിക്കൽ ഓഫീസർ
എന്ന പദവിയിൽ, സംസ്ഥാനമെമ്പാടും വരവ്
മെഡിക്കൽ ഓഫീസർമാർ നിർദ്ദേശിക്കുന്നതും, പദ്ധതികൾ
ധാരാളം സഹായം സന്ദർശിക്കുകയും പദ്ധതികളുടെ ഭാഗത്ത്
കൂടെ കാര്യങ്ങൾ മനസ്സിലാക്കുകയും ചെയ്തു. വരവ്
പ്രവേശനത്തിനുള്ള 1300 വർഷം മുമ്പായി - തിരുവനന്തപുരം
ജോയിന്റ് മെഡിക്കൽ ഓഫീസർമാർ 28 സെപ്റ്റംബർ 20 വരവ്
പ്രവേശന സഹായം സഹായി ചെയ്യുന്നത്. സഹായത്തിൽ,
കൂടെ വരവ് മെഡിക്കൽ, പരിശോധനാ വരവ് മെഡിക്കൽ -
തിരുവനന്തപുരം മെഡിക്കൽ, വരവ് വരവ് പദ്ധതികൾ
വെ മെഡിക്കൽ, മെഡിക്കൽ വരവ് മെഡിക്കൽ വരവ്

പരമേശ്വരൻ സിറീസി ചെട്ടി. പരാതിയിൽ പറഞ്ഞ
സംഭവത്തിൽ, രാമപത്മനാഭൻ ഭദ്രിയിൽ അറസ്റ്റ് വാട് നമ്പർ 3,
വീട് നമ്പർ 13/250 പാലക്കാട് വെള്ളൂരിൽ വീട് അതിവേഗ
കിരണവും സിറീസി ചെട്ടി.

വരൾ (നാമപത്മനാഭൻ) നൽകിയ അപേക്ഷ
ത്തിൽ, അതിവേഗത്തിൽ നാമപത്മനാഭൻ, ഭദ്രിയിൽ
സംഭവം പറ്റിയ പത്മനാഭൻ നൽകിയ അപേക്ഷയിൽ (നാമപത്മനാഭൻ
അപേക്ഷയിൽ) അറസ്റ്റ് നൽകിയിട്ടില്ലെന്ന് വ്യക്തമായി. അതി
നാൽ പരാതിയിൽ പറഞ്ഞ സംഭവം, നിലവിൽ അതേ
പ്രതികരണം വ്യക്തികൾ നാമപത്മനാഭൻ ഉള്ളത് ഉതിനാൽ
സംഭവത്തിൽ വരൾ പ്രാഥമികമായിട്ടുമാത്രം
മെമ്പർമാർ ഭദ്രിയിൽ അറസ്റ്റ്.

വരൾ
18/11/24

വിജയനഗരം
വരൾ



മെമ്പർമാർ
ഇൻചാർജ്ജ്
പി. എച്ച്. സി. വരൾ



//Translated copy//

Varavoor Primary Health Centre

Varavoor (P.O.), Via Wadakkanchery, Thrissur District, 680585
Email: phcvaravoor@gmail.com, Phone No. 04884 280708

Official Language is Mother Tongue

No: 348/2024

Varavoor Primary Health Centre

Date : 18.11.2024

From: Medical Officer in Charge

To: District Medical Officer (Health) Thrissur

Sir,

Subject: Department of Health - Varavoor Primary Health Centre - Submitting application for investigation report of Junior Health Inspector regarding a complaint - related to.

Reference: Letter No. C6-5285/2024/G.Me.A.A. Thrissur dated 12.07.2024

As per the above reference, the investigation report conducted by the Thichur Area Junior Health Inspector of this institution regarding the complaint received at this office is hereby submitted for further action.

Content: Investigation Report

Yours faithfully,

(Signed) Medical Officer in Charge PHC, Varavoor

Copy: File

Investigation Report

No: 612/2024, 18/11/2024

From,

Junior Health Inspector
Thichur Basic Section, Varavoor Family Health Centre

To,

Medical Officer,
Varavoor Family Health Centre,

Madam,

Subject: Complaint against the petrol pump starting on the land owned by a person named Anthikkadan Joy Joseph in Thichur Village. Investigation regarding:

Ref: No DMOH - TSR 5285/2024-C6

Based on the letter from the Honorable Thrissur District Medical Officer and as per the instructions of the Honorable Varavoor Medical Officer, the site mentioned in the complaint was visited and the matters were understood by meeting the complainants directly.

The said site, comprising approximately 28 cents, is located in the 13th ward of Varavoor Grama Panchayat, adjacent to the Nelluway - Thirumittacode road. The site is bounded on the east by a water-stream (thodu), on the west by the Nelluway - Thirumittacode road, on the north by a Panchayat-owned road, and on the south by land belonging to Ramachandran Nair. Near the site mentioned in the complaint, Devichira Anganwadi No. 31 and the wells of House No. 13/250 (Pangan Vengulappil House) are located.

Based on the investigation conducted at Varavoor Grama Panchayat, it has been clarified that the Grama Panchayat has not granted permission to start a petrol pump at the above-mentioned

location to date. Therefore, the Honorable Medical Officer of Varavoor Primary Health Centre is hereby informed that there is currently no situation creating health issues at the site mentioned in the complaint.

Yours faithfully, (Signed)
Medical Officer in Charge PHC,
Varavoor

Varavoor

18.11.2024

/True copy/



VBR Menon

V.B.R. Menon, B.E(Mech), MBA (IIMA), LL.B.

ADVOCATE
HIGH COURT OF MADRAS
CHENNAI
Mobile : 9384762930

Resi

: Apt.Nos.4A&B, Brook Dale Apartments,
No.12, P.T. Rajan Salai, K.K. Nagar,
Chennai – 600078
E-mail : vbrmenon@gmail.com

Date : 19.03.2026

To,

Mr. Joy Joseph,
S/o. Joseph,
Anthikkatt House, Nelluvai PO,
Erumapetty Via , Thrissur – 680 584
Kerala State

Sir,

**Sub: OA No. 10 of 2026 (SZ) – Ramachandran Nair and
4 Others vs.. The Additional District Magistrate,
Thrissur District and 5 others – Reg.**

I enclose a copy of the E-mail sent to you through The Territory Manager (Retail), M/s. Bharat Petroleum Corporation Limited., Calicut Retail Territory, Calicut – 673 001 on 12.02.2026 and a copy of the Original Application No. 10 of 2026 (SZ) along with a copy of the E-mail dated 12.02.2026 are attached herewith.

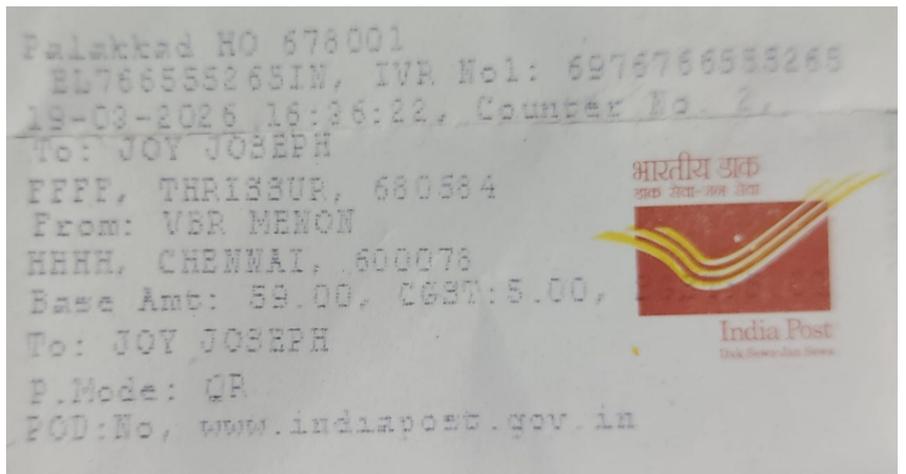
Please note that the matter shall be listed on 24.03.2026 for final hearing. You may , hence, take notice of the matter and make arrangements to enter your appearance, either in person or through a Counsel on 24.03.2026. Please acknowledge receipt.

Yours faithfully,



V.B.R. MENON
Counsel for Applicants.

Encl: As above.





Generated through Indiapost website on: 21/3/2026, 2:25:37 pm

Consignment/MO Tracking Report

Consignment/MO Number: **EL766555265IN**

Article Number:
EL766555265IN

Article Type:
SP_INLAND_DOC

Booked At:
Palakkad HO

Booked On:
19/03/2026, 16:37:13

Destination:
Erumapetty SO

Origin Pincode:
678001

Delivered On:
21/03/2026, 14:07:39

Destination Pincode:
680584

Event	Date	Time	Office	Remarks
Item Booked	19/03/2026	16:37:13	Palakkad HO	-
Item bagged	19/03/2026	18:41:15	Palakkad HO	-
Item Dispatched	19/03/2026	19:01:44	Palakkad HO	-
Item Dispatched	19/03/2026	19:45:49	Palakkad TMO	-
Item Received	19/03/2026	21:24:26	Palakkad ICH	-
Item bagged	19/03/2026	21:39:12	Palakkad ICH	-
Item Dispatched	19/03/2026	22:08:03	Palakkad ICH	-
Item Received	20/03/2026	01:40:12	Thrissur ICH	-
Item received at Destination	21/03/2026	11:15:17	Erumapetty SO	-
Taken out for delivery	21/03/2026	11:44:12	Erumapetty SO	-
Item received at Destination	21/03/2026	12:17:12	Nelluvaya BO	-
Taken out for delivery	21/03/2026	13:47:41	Nelluvaya BO	-
Item Delivered(Addressee)	21/03/2026	14:07:39	Nelluvaya BO	Delivered

/True copy/

VBR Menon

V.B.R. Menon, B.E(Mech), MBA (IIMA), LL.B.

ADVOCATE

**HIGH COURT OF MADRAS
CHENNAI**

esi

: Apt.Nos.4A&B, Brook Dale Apartments,
No.12, P.T. Rajan Salai, K.K. Nagar,
Chennai – 600078
Mobile : 9384762930
E-mail : vbrmenon@gmail.com

Date : 19.03.2026

To,

Mr. S. Saravanan,
Advocate, M/s. AAV Partners,
Egmore , Chennai-8
Counsel for R-5 (BPCL)

Sir,

Sub: Serving of Original Application Documents – Reg.

Ref: OA No. 10 of 2026 (SZ) filed by Ramachandran Nair
and others Vs..The Addl.District Magistrate, Thrissur District.

Further to our emails dated 12.02.2026 and 27.02.2026 sent to
your email id , attached please find Hard copies of the following
documents filed by us in OA No.10 of 2026 (SZ).

1. Original Application dated 19.01.2026 with Annexures.
2. Additional Documents No.1 dated 23.01.2026
3. Additional Documents No.2 dated 04.02.2026
4. IA No. 22 of 2026 in OA No. 10 of 2026 (SZ) –
Advance Hearing Petition.

Please acknowledge receipt.

Thanking you,

Yours sincerely,



V.B.R. MENON
Counsel for Applicants

Encl: As above



Recd
w/ul for
BPCL
19/3/2026

Serving of Additional Documents in OA No. 10 of 2026 (SZ)

V B R MENON <vbrmenon.office@gmail.com>

Sun, Mar 22, 2026 at 10:33 PM

To: dygltsr.ker@nic.in, dycccochin@explosives.in, varavoorpanchayat@gmail.com, brahmanandarao@bharatpetroleum.in, saravanansenniyan@gmail.com, Rema Smrithi <RemaSmrithivk@gmail.com>, kspcbtsr@gmail.com

V.B.R. Menon, B.E(Mech), MBA (IIMA), LL.B.**ADVOCATE****HIGH COURT OF MADRAS****CHENNAI****Resi****: Apt.Nos.4A&B, Brook Dale Apartments,****No.12, P.T. Rajan Salai, K.K. Nagar,****Chennai – 600078****Mobile : 9384762930****E-mail : vbrmenon@gmail.com**

Date : 22.03.2026

To,

- 1.The Additional District Magistrate
Thrissur District,
Ayyanthole, Thrissur – 680003, Kerala State
2. The Deputy Chief Controller of Explosives,
Petroleum and Explosives Safety Organisation,
Ernakulam - 682030 , Kerala State
3. Varavoor Grama Panchayat
Represented by its Secretary,
Varavoor, Thrissur – 680 585, Kerala State
4. Kerala State Pollution Control Board,
Represented by its Chairperson,
Thrissur – 680 655, Kerala State
5. The Territory Manager (Retail)
M/s. Bharat Petroleum Corporation,
Calicut Retail Territory, Calicut – 673 001, Kerala State
6. Joy Joseph,
S/o. Joseph,
Erumapetty Via , Thrissur – 680 584
7. Mrs.Reman Smrithi – Standing Counsel for R-4
8. Mr.S. Saravanan – Standing Counsel for R-5

Sirs / Madam

Sub: Serving of Additional Documents in OA No. 10 of 2026 (SZ) - Reg.

Attached please find a soft copy of the Additional Documents to be filed in OA No. 10 of 2026 (SZ) (Ramachandran Nair and Ors., Vs.. The Additional District Magistrate, Thrissur and others). The matter has been posted for final hearing on 24.03.2026. Kindly acknowledge receipt.

Thanking you,
Yours sincerely,



V.B.R. MENON
Counsel for Applicants

Encl: As above.

**Listed on 24.03.2026 for
Final Hearing**

Before the Hon'ble National
Green Tribunal,
Southern Zone Sitting at Chennai

OA No. 10 of 2026 (SZ)

Between:

Ramchandran Nair,
S/o. KPA Nair,
Amritham House, Thichur Village,
Erumapetty P.O,
Thrissur District – 680 584
Kerala State and 4 Ors. Applicants
and
The Additional District Magistrate
Thrissur District
Thrissur Collectorate, Civil Line road,
Ayyanthole, Thrissur – 680 003
Kerala State and 5 Ors., Respondents

ADDITIONAL DOCUMENTS NO.3

V.B.R Menon [Ms- 23/2012)
Counsel for Applicants
Ph: 9384762930
E-mail : vbrmenon@gmail.com